



DIVISION BENCH

ITEM NO.130

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

Cont. Appl. No.03/2024 & IA No.280/2024 IN CP (IB) No.05/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANGHVI MOVERS LTD V/S ANINDYA INFRA TECH PVT LTD
UNDER SECTION	9 IBC (CIRP WITHDRAWN)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta Proxy for : *For the RP/Applicant in Cont. Appl. No.03/2024*
Sh. Anil Kumar, PCS.

Sh. Jitendra Kr. Singh, Adv. : *For the Applicant in IA No.280/2024 & Res. in
Cont. Appl. No.03/2024*

ORDER

IA No.280/2024

- Let the notice of the present application be issued to the non-applicant/Respondents, returnable within a period of two weeks. The affidavit of service be filed within a period of one week.
- After receipt of notice, reply/ objection if any be filed by the non-applicant/Respondents within a period of two weeks time with an advance copy to be supplied to the Ld. Counsel representing the Applicant. Thereafter, rejoinder if any be filed within a period of one week.
- Let the matter be adjourned for further hearing on 12th July, 2024.

Cont. Appl. No.03/2024

- As per the previous order dated 20th December, 2023, it was directed that the amount of Rs.3 lakh would be paid as an RP fees by the Operational

-Sd-

-Sd-



Creditor. That order was not complied with and therefore, the present Contempt Application No.03/2024 has been filed.

2. Now, the Ld. Counsel representing the Operational Creditor has handedover a cheque i.e. Cheque No.003009 for an amount of Rs.2,70,000/- after deducting the TDS in compliance of the aforesaid order dated 20th December, 2023 passed by this Adjudicating Authority.
3. Ld. Proxy Counsel, Sh. Anurup Dutta representing the main Arguing Counsel, Sh. Anil Kumar for erstwhile RP, accepts the cheque, and therefore also states that the Contempt Application No.03/2024 be dismissed as withdrawn.
4. In view of the aforesaid position, the Contempt Application No.03/2024 is dismissed as withdrawn.

-Sd-
(Ashish Verma)
Member (Technical)

3rd June, 2024

Avaneesh Kumar Singh
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)